**Annexure-7**

**Name of the corporate debtor: Nuway Organic Natural India Ltd**

**CIN: L22012PB1995PLC016755**

**Date of commencement of CIRP 25-04-2024**

**List of creditors as on: 13-11-2024**

**List of operational creditors (Government dues)**

**(Amount in INR)**

| Sl. No | Name of Creditor | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in COC | | | | | |
| 1 | REGIONAL P.F. COMMISSIONER, CHANDIGARH | EPFO | 09.05.2024 | 48,515,415 | Nil | Suplier of Good & Services | NA | NA | NA | NA | - | - | - | 48,515,415 | Documents are pending from the claimant to substantiate their claim |
| 2 | REGIONAL P.F. COMMISSIONER, SHIMLA | EPFO | 22.05.2024 | 827 | 827 | Suplier of Good & Services | NA | NA | NA | NA | - | - | - | - | - |
| 3 | Income Tax Department | Income Tax | 03.06.2024 | 411,160,008 | 411,160,008 | | NA | NA | NA | NA | - | - | - | - | - |
| 4 | BSE Limited | BSE | 09.05.2024 | 22,141,294 | 22,141,294 | | NA | NA | NA | NA | - | - | - | - | - |
| **5** | Department of Excise & Taxation, Punjab | Excise & Taxation | 18.10.2024 | 3,859,314,903 | 3,859,314,903 | | NA | NA | NA | NA | - | - | - | - | - |
| | **TOTAL** | | | **4,341,132,447** | **4,292,617,032** | **-** | | | | | | | | **48,515,415** | |
| | | | | | | | **-** | | | | | | | | |